

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1066/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Lark Chemicals Pvt.Ltd.  
V/s.  
Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14.	Shyam Kapadia	Counsel for Applicant	<i>SAK</i>
15.	Pooja Kane	Advocate for Applicant	<i>Kane</i>
	i/b Dhruve Liladhare & Co.		
14.	Rahul Singh	i/b legal catalyst	<i>Rahul</i>

ORDER

CP No.1066/ I&BP/NCLT/MB/MAH/2017

First Call : Passed over.

Second Call: At request of the parties, list this matter on 27.6.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)